

ITEM NO.14.1

COURT NO.11

SECTION XI-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 14760-14764/2018

ERNAKULAM REGIONAL COOPERATIVE MILK  
PRODUCERS UNION LTD.

Petitioner(s)

VERSUS

NITHU & ORS.

Respondent(s)

WITH  
SLP(C) No. 15851-15852/2018 (XI-A)

Date : 24-02-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
[IN CHAMBER]

For Petitioner(s)

Mr. E. M. S. Anam, AOR

For Respondent(s)

Mr. Suvidutt M.s., AOR  
Mr. C. K. Sasi, AOR

UPON hearing the counsel the Court made the following  
O R D E R

SLP(C) No. 15851-15852/2018

Two weeks' time is granted to the learned counsel for the petitioner to take fresh steps and file fresh particulars of unserved Respondent No.13.

(GEETA AHUJA)  
COURT MASTER (SH)

(ANAND PRAKASH)  
BRANCH OFFICER